

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 12th March, 2014

In the matter of

Steel Furnace Association of India

... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
24.4.2014.

COURT MASTER